

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
2	Unsecured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	70,08,59,566	2	69,83,45,531	NIL	25,14,035	NIL	1	
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
7	Operational creditors (Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
8	Operational creditors (other than Workmen and Employees and Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
Total		2	70,08,59,566	2	69,83,45,531	NIL	25,14,035	NIL		

ANNEXURE-1

Name of the corporate debtor: SITEL TRADING CORPORATION PRIVATE LIMITED; Date of commencement of CIRP: 01.12.2022; List of creditors as on: 25.01.2023

List of Unsecured financial creditors (Unsecured financial creditors other than financial creditors belonging to any class of creditors) (Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	M/s TATA Capital financial Services Ltd	Within the stipulated time	59,48,79,980	59,48,79,980		NIL	NIL	NO	85.18%	NIL	NIL	NIL	NIL	-
2	InCred Financial Services Ltd	Within the stipulated time	10,59,79,586	10,34,65,551		NIL	NIL	NO	14.82%	NIL	NIL	25,14,035	NIL	-
		TOTAL	70,08,59,566	69,83,45,531					100%					